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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/62/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/S. K.K. MURRALITHARAN
m/s D.R. Sivakumar

For Respondents
For Petitioner

Heckel, M
[Signature]

ORDER

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner is directed to file affidavit and bank statement as required under section 9 (3) (b) & (c) of IB Code, 2016 within one week. The counsel for respondent is directed to file counter. The matter is posted for hearing. Put up on 18.07.2017 at 10.30n A.M.

[Signature]
(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)